

12.17 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND REVIEW ON CASHEW EXPORT PROMOTION COUNCIL, COCHIN, 1978-79, PROCESSED FOODS EXPORT PROMOTION COUNCIL FOR 1979-80 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council, Cochin, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cashew Export Promotion Council, Cochin, for the year 1978-79.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-2084/81]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Processed Foods Export Promotion Council, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Processed Foods Export Promotion Council, New Delhi, for the year 1979-80.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-2085/81.]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisations, New

Delhi, for the year 1979-80. [Placed in Library. See No. LT-2086/81.]

(6) A copy of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 to the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export Inspection Council Contributory Provident Fund (Amendment) Rules, 1981 published in Notification No. S.O. 688 in Gazette of India dated the 28th February, 1981.

(ii) The Export Inspection Council Contributory Provident Fund (Amendment) Rules, 1981 published in Notification No. S.O. 689 in Gazette of India dated the 28th February, 1981 [Placed in Library See No. LT-2087/81]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 1979-80 along with the Accounts and the Audit Report thereon, under sub-section (3) of section 22 read with sub-section (4) of section 19 of the Tobacco Board Act, 1975.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tobacco Board, Guntur, for the year 1979-80. [Placed in Library. See No. LT-2088/81.]

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Export Credit and Guarantee Corporation Limited, Bombay, for the year ended 31st December, 1979.

(ii) Annual Report of the Export Credit and Guarantee Corporation Limited, Bombay, for the year ended 31st December, 1979 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2089/81.]

(b) (i) Review by the Government on the working of the Cashew Corporation of India Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Cashew Corporation of India Limited, New Delhi, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2090/81.]

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at 8(a) above. [Placed in Library. See No. LT-2089/81.]

ANNUAL REPORT, ETC. OF DELHI FINANCE CORPORATION, FOR 1979-80, INDUSTRIAL FINANCE CORPORATION OF INDIA, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Delhi Financial Corporation together with the Auditor's Report for the year 1979-80 published in Notification No. F6/79-Fin. (G) in Delhi Gazette dated the 2nd December, 1980, under sub-section (3) of section 38 of the State Financial Corporations Act, 1951. [Placed in Library. See No. LT-2091/81.]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Finance Corporation of India for the year ended 30th June, 1980 along with the statement showing the assets and Liabilities and Profit and Loss Account of the Corporation, under sub-section (3) of section 35 of the Industrial Finance Corporation Act, 1948.

@ Annual Report of the Industrial year ended the 30th June, 1979 was ber, 1980.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Finance Corporation of India, for the year ended the 30th June, 1980. [Placed in Library See No. LT-2092/81.]

(3) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial @Development Bank of India for the year ended the 30th June, 1979. [Placed in Library. See No. LT-2093/81.]

(4) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Statement (Hindi and English versions) regarding Review by the Government on the working of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year 1979.

(ii) Annual Report of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year 1979 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(5) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report mentioned at (4) [Placed in Library. See No. LT-2094/81.]

Development Bank of India for the laid on the Table on the 23rd Decem-